

Sl. No. 8

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP No. 10/244(a)/AMR/2023		244(a) of the Companies Act, 2013	Pinnamaneni Parmdhamaiah Vs. Maitreya Electricals Private Limited & Ors.

**ORDER**

**Present:** Mr. Hemanth Reddy, Proxy Counsel for the Petitioner

Mr. Amir Bavani, Ld. Counsel for R1 and R2

At request of the Learned Counsel for the Petitioner, for hearing, list the matter on 12.09.2024.

Sd/-

**SANJAY PURI**  
**MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ**  
**MEMBER (JUDICIAL)**